

Annexure - B1 (B)

Name of the Corporate Debtor: Shree Ambika Sugars Ltd

Date of commencement of Liquidation : 20/06/2022

List of Stakeholders as on: 18.08.2022

LIST OF UNSECURED FINANCIAL CREDITORS

(Amount in ₹)

Sr. No	Name of creditor	Details of claim received		Details of claim admitted			Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee					
1	State Bank of India, Pennadam Road Branch*	19-07-2022	33,77,23,588	33,77,23,588	H & T Loans	-	25.48	-	-	-	Corporate Debtor has provided Corporate Guratantee to Bank for granting a Harvest & Transport Loans (H& T Loans) to Registered Sugar Cane Farmers and Gang Leaders.
2	Union Bank of India - Aduthurai Branch, Thanjavur*	19-07-2022	98,67,61,723	97,69,47,784	H & T Loans	-	73.72	-	-	98,13,939	Corporate Debtor has provided Corporate Guratantee to Bank for granting a Harvest & Transport Loans (H& T Loans) to Registered Sugar Cane Farmers and Gang Leaders.
3	Thiru Arooran Sugars Limited*	20-07-2022	4,20,59,537	1,05,14,884	Corporate Guarantor to Credit Facility extended to Corporate Debtor	-	0.79	-	-	3,15,44,653	Claim is under Confirmation from respective bankers on receipt of amount claimed to be released in their favour. As per communication received, settlement was made by TASL for Rs. 4,20,59,537 out of which Rs 1,05,14,884/- has been received by the Lenders in terms of Compromise & Arrangment Scheme as approved by the Honrable NCLT Chennai
Grand Total			1,36,65,44,848	1,32,51,86,256	-	-	100.00	-	-	-	4,13,58,592

